

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/83/CHE/2024
Name of Petitioner : Indian Bank
& Vs
Name of Respondent : T Prabakar
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Mr. Pranava Charan, Ld. Counsel for Petitioner.
Mr. A.S.Sathish Kumar, Ld. PCS for Respondent.

Ld. Counsel for the Respondent submits that in IBA/784/2019, IRP has already filed the report and matter has been listed on 02.05.2024 by Court-II.

Ld. Counsel for Petitioner submits that he will take steps for transfer of this petition to Court-II.

At request, List the Petition for hearing on **05.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**